

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI



8

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/221/2016
NAME OF THE PETITIONER(S) : S. John Rose
NAME OF THE RESPONDENT(S) : The Tamil Nadu Mercantile Bank Limited
UNDER SECTION : 111 of the CA 1956 / 59 of the CA 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	R. Shankaran S.V. Shan Karthi	Counsel for R2	
2.	AKSHAYAR BENJAMIN	COUNSEL FOR PETITIONER	

ORDER

Counsels for both the parties are present. Counsel for R2 submitted that he would furnish required information to the petitioner today, in pursuance to the order dated 23.08.2017. Counsel for Petitioner is directed to file the amended petition after receiving the information. Put up on **19.09.2017 at 10.30 A.M.**


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)